

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No. 103

New IA(Com)- 240/2024 New IA(Com)- 239/2024

In

CP-84(ND)/2024

IN THE MATTER OF:

JITENDER KUMAR KHARBANDA

.....APPLICANT/PETITIONER

Vs

NEW METAL VISION PRIVATE LIMITED AND ANR.

.....RESPONDENT

SECTION

U/s 241/242

Order delivered on 01.07.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Amit Dhall Advocate along with

Mr. Rajat Srivasatva Advocate

For the Respondent : Mr. Ankit Jain, Mr/Ms. Shalaka Garg, Advocates.

HYBRID HEARING (PHYSICAL & VC)

ORDER

New IA(Com)- 239/2024:-

Heard the submissions made by the Learned Counsel appearing for the Applicant.

Issue notice.

Learned Counsel appearing for the Respondent Nos. 1 to 5 accepts notice.

Therefore, service of notice is dispensed with. The Respondents are directed to file reply affidavit within two weeks.

List the matter on **05.08.2024**.

New IA(Com)- 240/2024:-

Heard the submissions made by the Learned Counsel appearing for the Applicant.

Issue notice.

Learned Counsel appearing for the Respondent Nos. 1 to 5 accepts notice. Therefore, service of notice is dispensed with. The Applicant is directed to serve a copy of this application to the Learned Counsel appearing for the Respondent Nos. 1 to 5 during the course of the day. The Respondents are directed to file reply affidavit within two weeks.

List the matter on **05.08.2024**.

Sd/-
(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

Sd/-
(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)